

STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND AS PER THE NOTIFICATION DATED 29.04.2020 OF DEPARTMENT OF LEGAL AFFAIRS, MINISTRY OF LAW AND JUSTICE, NEW DELHI

FOR THE MONTH OF September- 2023

Form 1									
List of cases e-filed during the month									
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]
	M/S	-	-	-	-	-	-	-	-
	AO	-	-	-	-	-	-	-	-
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-	-	-

Form -2							
List of cases in which e-payment of Court fees was made during the month							
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fees
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
	M/S	-	-	-	-	-	-
	AO	-	-	-	-	-	-
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-

Form -3**List of cases in which Electronic Service of process has taken place during the month**

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of process
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
	M/S	-	-	-	-	-	-
	AO	-	-	-	-	-	-
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-

Form -4**List of total no. of cases randomly allocated during the month**

Sl. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
[1]	[2]	[3]	[4]	[5]	[6]	[7]
	M/S	-	-	-	-	-
	AO	-	-	-	-	-
1	High Court of Uttarakhand, Nainital	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-

Form -5**List of cases in which cases Management Hearing was held during the month**

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
	M/S	-	-	-	-	-	-
	AO	-	-	-	-	-	-
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-

Form 6

Contested commercial cases disposed during the month of September, 2023

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/no.)	Date of Decision	Days for Disposal	Nature of Disposal (Contested / settled)	Date of Execution of decree	Number of days for execution of decree from date of decision	Act Section
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]	[11]	[12]	[13]	[14]
	M/S	-	-	-	-	-	-	-	-	-	-	-	-
	AO												
1	High Court of Uttarakhand, Nainital	U.s. Nagar	A.O. 394 of 2023	M/s Allied Plus Infra and other Pvt. Ltd. Vs Sudhir Chawla and another	Piyush Agarwal, Soniya Chawla Vs. Piyush Garg	27.09.2023	Yes	29.09.2023	02 days	Disposed of	N/A	N/A	U/s 13 of Commercial Court's Act
2		U.s. Nagar	A.O. 391 of 2023	M/s Allied Plus Infra and other Pvt. Ltd. Vs Sudhir Chawla and another	Piyush Agarwal, Soniya Chawla Vs. Piyush Garg	27.09.2023	Yes	29.09.2023	02 days	Disposed of	N/A	N/A	U/s 13 of Commercial Court's Act
3		Dehradun	A.O. 72 of 2023	Kurban Ali Khan Vs. M/S Shriram Transport Finance Company Ltd. & others	Rajat Mittal Vs.	23.02.2023	Yes	11.09.2023	198 days	Dismissed as withdrawn	N/A	N/A	U/s 13 of Commercial Court's Act

2	Addl. District Judge, Commercial Court Dehradun	1	Misc.103/2023	Gensis Waste handling Vs Mukhya Nagar Ayukta	Sandeep Singh	02-08-2023	Yes	01-09-2023	365	Contested	04-09-2023	2	9
		2	Arbitration 54/2023	Samantu Virmani Vs S.K Kapoor	T.S Bindra	01-07-2023	No	02-09-2023	63	Contested	04-09-2023	2	34
		3	Arbitration.128/2019	Union of India Vs M/s Pooja Singla	D.P Bijalwan	30-09-2019	No	04-09-2023	1435	Contested	06-09-2023	2	34
		4	Arbitration.124/2019	UJVNL. Vs M/s Hydel Construction	S.C Virmani	30-9-2019	No	06-09-2023	1437	Contested	08-09-2023	2	34
		5	Arbitration.34/2022	UPCL Vs SRF Ltd	Ajar Rab	21-04-2022	No	08-09-2023	505	Contested	11-09-2023	2	34
		6	Arbitration Execution.79/2021	Sundaram Finance Ltd. Vs Ali Mohammad	Breet Singh	06-02-2021	No	09-09-2023	945	Contested	11-09-2023	2	36
		7	Arbitration.29/2020	M/s Nagar Palika Pvt. Ltd. Vs Ramesh Construction Pvt. Ltd	S.C Virmani	14-02-2020	No	12-09-2023	1306	Contested	14-09-2023	2	34
		8	Arbitration Execution.44/2022	Ritu Mahana Vs Tybros Infratech Pvt. Ltd.	V.K Vashist	25-04-2022	No	13-09-2023	506	Contested	15-09-2023	2	36
		9	Arbitration.55/2022	State of Uttarakhand Vs Yooshine Engineering	S.C Virmani	01-06-2022	No	14-09-2023	470	Contested	16-09-2023	2	34

		10	Arbitration.56/2022	State of Uttarakhand Vs Yooshine Engineering	S.C Virmani	01-06-2022	No	14-09-2023	470	Contested	16-09-2023	2	34
		11	Arbitration.84/2022	ONGC Vs M/s Ashia Enterprises.	kanwal Jeet Singh	24-08-2022	No	27-09-2023	399	Contested	29-09-2023	2	34
		12	Arbitration Execution 73/2023	Bansal Credit Vs Mayank Parashar	Sachin Chaudhary	20-02-2023	No	27-09-2023	219	Contested	29-09-2023	2	36
		13	MISC.119/2023	Ashoka Buildcon Ltd. Vs Uttarakhand State Micro and Small enterprises.	Rajeshwar Singh	23-08-2023	Yes	15-09-2023	23	Contested	18-09-2023	2	9
		14	CS 25/2022	State Bank of India Vs Dinesh Gangopadhyay	Ashish Chakravarti	28-03-2022	No	18-09-2023	539	Contested	20-09-2023	2	37
		15	MISC.55/2023	Zad Electrical Vs M.s Pushti metal Industries	Neha Jain	31-05-2023	Yes	19-09-2023	470	Contested	21-09-2023	2	9
		16	C.S40/2022	Andslide Pvt. Ltd. Vs Devendra Nath	Rakesh Kumar Chauhan	19-05-2022	No	22-09-2023	491	Contested	25-09-2023	2	34
		17	Misc Civil/20/2019	State of Uttarakhand Vs Jain Video on Wheels	Ashok Dimri	30-09-2019	Yes	25-09-2023	1461	Contested	25-09-2023	2	9
		18	Arbitration.48/2020	M/s Gunsola Hydro Power Vs Process Equipments India	M.K Kohli	24-02-2020	No	25-09-2019	1309	Contested	27-09-2023	2	34

		19	C.S47/2023	UCO Bank Vs M/s Siligudi Chinese Fast Food	Ashish Chakravarti	31-03-2023	No	25-09-2019	178	Contested	27-09-2023	2	37
		20	Arbitration.39/2022	National Construction Vs UPCL	Guneet Kohli	28-04-2022	No	26-09-2019	516	Contested	29-09-2023	2	34

**Form 6(i):
Mediation Data during the month**

List of cases received for Pre-Institution Mediation and Settlement during the month, September 2023						
Sl. No.	Name of Mediation Centre (For example, DLSA or Main Mediation Centre Mumbai)	Total number of applications pending on the 1 st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of applications pending at the end of the month
[1]	[2]	[3]	[4]	[5]	[6]	[7]
		-	-	-	-	-
		-	-	-	-	-
1	Mediation Centre, High Court of Uttarakhand, Nainital	-	-	-	-	-
2	DLSA, Almora	17	7	Nil	1	23
3	DLSA Bageshwar	3	Nil	Nil	1	2
4	DLSA, Dehradun	20	49	Nil	29	40
5	DLSA, Haridwar	Nil	1	Nil	1	Nil
6	DLSA, U.S. Nagar	Nil	3	Nil	Nil	Nil

Form 6 (ii)

Mediation Data on Quarterly Basis (w.e.f. July 2023 to September,2023)

Sl. No.	Name of the Authority	No. of application received by Authority	Nature of Appellant Party		Nature of Opposite Party		No. of application slab wise as per schedule-II					No. of application disposed off as per Rule 3(4) AND 3(6)	No. of application referred for mediation	No. of application where no settlement arrived at as per Rule 7(1)(ix)	No. of application where parties reached a settlement as per Rule 7(1)(VII)
			Individual	Corporate	Individual	Corporate	I	II	III	IV	V				
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]					[9]	[10]	[11]	[12]
		-	-	-	-	-	-	-	-	-	-	-	-	-	-
		-	-	-	-	-	-	-	-	-	-	-	-	-	-
1	Mediation Centre High Court of Uttarakhand, Nainital	-	-	-	-	-	-	-	-	-	-	-	-	-	-
1	Almora	23		Corporate	Individual	Corporate	16	7	Nil	Nil	Nil		23		1
2	Bageshwar	2		Corporate	Individual		2	Nil	Nil	Nil	Nil				
3	Dehradun	105	Individual	Corporate	Individual		26	11	2	1	Nil	80	1		
4	Haridwar	1		Corporate		Corporate	1						1		
5	U.S. Nagar	4		Corporate	Individual		3	NIL	1	NIL	NIL		4		

Form 7**Summary of Commercial Cases during the month, September, 2023**

Sl. No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
[1]	[2]	[3]	[4]	[5]	[6]	[7]
	M/S		4	0	0	4
	AO		89	7	3	93
1	High Court of Uttarakhand, Nainital		93	7	3	97
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	1191	111	80	1222

STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND

FOR THE MONTH OF September, 2023

	Commercial Court (below District Judge Level)	Commercial Court (at District Judge Level)	Commercial Appellate Court (at District Judge level)	Commercial Division (High Court)	Commercial Appellate Division (High Court)
No. of Courts Operational	1	-	-	-	1
No. of cases Instituted	111	-	-	-	0
No. of appeals filed	-	-	-	-	7
No. of cases pending	1222	-	-	-	97
No. of cases disposed of	80	-	-	-	3

